

Reviews on and Annual Reports of Oil Palm India Ltd., Kottayam, for 1977-78, 1978-79, 1979-80, 1980-81 and four Statements for delay

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Oil Palm India Limited, Kottayam, for the year 1977-78.

(ii) Annual Report of the Oil Palm India Limited, Kottayam, for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Oil Palm India Limited, Kottayam, for the year 1978-79.

(ii) Annual Report of the Oil Palm India Limited, Kottayam, for the year 1978-79 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Oil Palm India Limited, Kottayam, for the year 1979-80.

(ii) Annual Report of the Oil Palm India Limited, Kottayam, for the year 1979-80 along with Audited Accounts and the comments

of the Comptroller and Auditor General thereon.

(d) (i) Review by the Government on the working of the Oil Palm India Limited, Kottayam, for the year 1980-81.

(ii) Annual Report of the Oil Palm India Limited, Kottayam, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6614/83].

Annual Report of Narmada Control Authority, New Delhi for the period from 1-7-1981 to 30-6-1982.

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table :

A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, New Delhi, for the period from 1st July, 1981 to 30th June, 1982 along with Accounts and the Audit Report thereon, under Clause 10 of the Statutory Order regarding setting up of the Narmada Control Authority. [Placed in Library. See No. LT-6615/83].

Review on and Annual Report of Silk and Art Silk Mills' Research Association, Bombay for 1981-82 and Statement for delay

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills' Research Association, Bombay,

for the year 1981-82 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1981-82.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6616/83].

Life Insurance Corporation of India (Class III and Class IV Employees) Pay (Amendment) Rules, 1983, Annual Report of Comptroller and Auditor General of India for 1981-82 Union Govt. (Railways), Appropriation Accounts, Railways, for 1981-82, Part I—Review and Part II—Detailed Appropriation Accounts etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of the Life Insurance Corporation of India (Class III and Class IV Employees) Pay (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 360 (E) in Gazette of India dated the 30th April, 1983, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-6617/83].
- (2) A copy of the Report of the Comptroller and Auditor General of India for the year 1981-82—Union Government) (Railways) (Hindi and English versions) under article 151 (1) of the Constitution. [Placed in Library. See No. LT-6618/83].
- (3) A copy of Appropriation Accounts, Railway, for the year 1981-82, Part I—Review (Hindi and English versions). [Placed in Library. See No. LT-6619/83].

- (4) A copy of Appropriation Accounts, Railways, for the year 1981-82—Part—Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT-6619/83].

- (4) A copy of Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1981-82 (Hindi and English versions). [Placed in Library. See No. LT-6620/83].

- (6) A statement (Hindi and English versions) correcting certain information contained in Notification No. 135/83*—Central Excises, dated the 30th April, 1983 (G.S.R. 371 (E))—[Placed in Library. See No. LT-6621/83].

12.23 hrs.

DIRECTION ISSUED BY THE SPEAKER UNDER THE RULES OF PROCEDURE

SECRETARY : Sir, I beg to lay on the Table a copy of Direction 118A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

**COMMITTEE ON SUBORDINATE LEGISLATION
Eighteenth Report**

SHRI R.S. SPARROW (Jullundur) : Sir, I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.24 hrs.

**RAILWAY CONVENTION COMMITTEE
Elghth Report**

SHRI D.L. BAITHA (Araria) : Sir, I beg to present the Eighth Report (Hindi and